# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

### LOK SABHA

### **UNSTARRED QUESTION NO. 1732**

## TO BE ANSWERED ON FRIDAY THE 10<sup>TH</sup> MARCH, 2017 PHALGUNA 19, 1938 (SAKA)

## TAX ON AIR SERVICES

### 1732. SHRILAXMI NARAYAN YADAV: SHRIMATI RAMA DEVI:

Will the Minister of FINANCE be pleased to state:

(a) whether the data of the tax levied on air services are not maintained centrally;

(b) if so, the details thereof and the reasons therefor;

(c) the manner in which the tax policies regarding air services are formulated by the Government in the absence of such data;

- (d) the reaction of the Government in this regard; and
- (e) the remedial measures taken by the Government in this regard?

### <u>ANSWER</u>

### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a):No, Madam. The data of Service Tax collected on transportation of goods and passengers by air are maintained centrally.

(b),(c),(d) and (e): Does not arise in view of reply to part (a) above.

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